

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 5/RP/2020

in

Petition No. 361/TT/2018

Subject : Review Petition No. 5/RP/2020 seeking review of the order dated 8.11.2019 in Petition No. 361/TT/2018.

Date of Hearing : 20.7.2021

Coram : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member

Petitioner : Karnataka Power Transmission Corporation Ltd.

Respondents : Power Grid Corporation of India Ltd. and 15 others

Parties present : Ms. Stephania Pinto, Advocate, KPTCL
Shri Shahbaaz Husain, Advocate, KPTCL
Ms. Ranjitha Ramachandran, Advocate, PGCIL
Ms. Poorva Saigal, Advocate, PGCIL
Ms. Srishti Khindaria, Advocate, PGCIL
Shri Ravi Nair, Advocate, PGCIL
Shri S. S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL

Record of Proceedings

Case was called out for virtual hearing.

2. Learned counsel for the Review Petitioner prayed for adjournment of the matter due to change in counsel and submitted that they are facing difficulty in collating the documents from the Review Petitioner due to ongoing Covid-19 Pandemic situation. The request was not opposed by the learned counsels for the Respondent.
3. The Commission allowed the request of the Review Petitioner.



4. The petition shall be listed for final hearing in due course for which a separate notice will be issued to the parties.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

